

**HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR  
(Office of the Registrar Judicial)**

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**N O T I C E**

It is notified for the information of all the concerned that the **heading** reading as “**Cases that may have likely been rendered infructuous & ineffective by efflux of time**” occurring at the top in the Single Bench Lists of Hon’ble the Chief Justice and also of Court No.1 of his lordship Hon’ble Mr.Justice Alok Aradhe, during the current week commencing from 04.09.2018, shall stand deleted for having been inadvertently mentioned as such.

Inconvenience is regretted.

**Dated: 04-09-2018**

Sd/-  
Registrar Judicial.

Copy to:-

1. Bench Secretary to Hon’ble the Chief Justice for information.
2. Bench Secretary to his lordship Hon’ble Mr.Justice Alok Aradhe for information.
3. Incharge NIC for uploading this notice on official website.  
...for information.

  
Registrar Judicial.